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**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

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**ORDER SHEET**

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**ORDERS OF THE TRIBUNAL**

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7.7.2011

OA 242/2011

Mr. Rajesh Kapoor, counsel for applicant.

Learned counsel for the applicant wishes to withdraw this OA as the relief claimed by the applicant in the OA is likely to be granted at the level of the respondents.

Accordingly, the OA stands dismissed as withdrawn with a liberty reserved to the applicant to file afresh, if so advised.

*K.S. Rathore*  
(Justice K.S.Rathore)  
Member (J)

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*12/7/11*  
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